

KHURANA): (a) and (b) No. Sir. The tourist arrivals from East Asia during 1996/95 showed an increase of 31.3% and during 1997/96 showed an increase of 1.8%.

(c) Efforts are being made to promote the Buddhist circuit in the overseas market through advertising in electronic and print media, participation in travel marts, dissemination of information through brochures and organising of 'know India' seminars. A special Buddha Mahotsava is also scheduled in October-November '98 which would *inter alia* promote Buddhist pilgrimage and tourism.

(d) Identification of tourist sites for development is primarily the responsibility of the State Govts. However, Lalitgiri, Ratnagiri, Udaigiri and Dhauli are being promoted in the niche markets overseas.

Shekhawat Committee Report on Centre-State sharing of revenue

2683. SHRI K.S. RAO : Will the Minister of FINANCE be pleased to state :

(a) whether some time back the Prime Minister had appointed a High-level Committee under the Chairmanship of the Chief Minister of Rajasthan to sort out the matters relating to sharing of State-Centre revenue;

(b) if so, the composition of the Committee and its terms of reference;

(c) whether the Committee has since submitted its report;

(d) if so, the main recommendations thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) Yes.

(b) Chairman : Shri Bhairon Singh Shekhawat, CM, Rajasthan

Members : Dr. Amareesh Bagchi
National Institute of Public
Finance & Policy

Shri S. R. Hashim
Member Secretary,
Planning Commission.

The Task Force will examine and recommend such measures as would enable the States to raise more resources including by additional or alternative means and also devolution of additional financial powers to the States of the Union.

(c) to (e) The Committee has presented its first report to Government of India covering a few issues. Government is examining the recommendations in consultation with RBI.

Assets of Vishwa Dharmayatan Trust

2684. DR. SANJAY SINH : Will the Minister of FINANCE be pleased to state :

(a) whether the Income Tax Department has valued the assets of Chandraswami and Vishwa Dharmayatan Trust at more than Rs. 2300 crores;

(b) if so, the names of the trustees of the said Trust and the details of donations so far received by the Trust from foreign countries;

(c) whether any assessment of the assets of the remaining trustees has been made and if so the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) No, Sir.

(b) (I) Names of the trustees of Vishwa Dharmayatan Trust as on 21.6.96 are as below :

1. Shri Chandraswamyji
2. Dr. P.C. Reddy
3. Shri R.C. Jain
4. Shri R.K.S. Sengar
5. Dr. Subramaniam Swamy
6. Mr. Vikram Singh
7. Shri Venu Gopal Dhoot

(II) The total amount of donations received from foreign countries by this Trust is Rs. 2,29,04,832.

(c) and (d) The tax assessments have been made up to Assessment Year 1996-97 in the case of Shri Partap C. Reddy and up to Assessment Year 1997-98 in the cases of S/Shri R.C. Jain, Subramanian Swamy and Venugopal Nandalal Dhoot. Since there is a search in the case of other three trustees, the search assessments under Chapter XIV-B of the Act have been made.

Compensation to Private Power Generating Units

2685. SHRI ANANT GANGARAM GEETE :
SHRI MADHUKAR SIRPOTDAR :

Will the Minister of COAL be pleased to state :

(a) whether Private Sector Power Generating Units have asked the Coal India Limited for inclusion of 'distress clause' in their contracts to ensure recompensation for failure in coal supply to them in time;